

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 615 /Accts.

Dated : 12/09/23

The Court has been pleased to reject the representations of the following Advocates regarding allotment of chambers:-

Sl.No.	Form S.No.	Name of Advocate
1	559	Usha Singh
2	202	Anurag Kumar
3	291	Ram Awadh Gupta
4	505	Jai Shankar Tripathi
5	563	Geeta Kumary
6	544	Din Dayal Saha
7	611	Rinku Kumari Bhakat
8	130	Praveen Jaiswal
9	122	Shiv Prasad
10		Asif Khan
11		Hemant Kumar Gupta
12		Amit Kumar
13	248	Manjula Upadhyay
14	557	Rupesh Kumar
15	444	Chatur Prasad Singh
16	429	Rakesh Kumar
17	227	Ram Kumar Kataria
18	139	Sandhya Sahay
19	117	Pijush Kanti Bhowmik
20	224	Naresh Prasad Singh
21	67	Sarju Prasad
22	96	Ajit Kumar
23	70	Dr. Ashok Kumar Singh
24	283	Rakesh Kumar Shahi
25		Rajnikant Ojha
26		Suresh Kumar Singh
27		Achyut Keshav
28		Pritam Kumar Lala
29	552	Rahul Kumar Gupta
30		Naresh Prasad Thakur
31		Suwendu Jaipurkar
32	219	Amarendra Kumar
33	12	Jyoti Prasad Sinha and Amit Sinha
34	279	Krishna Shankar
35	31	Ujjal Choudhury
36	403	Anuradha Sahay

By Order,
Sd/- Mohammad Shakir
Registrar General

Memo No. 1885 /Accts.

Dated 12/09/23

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.


Registrar General